with NRHM scam. However, pursuant to the orders of Allahabad High Court, Lucknow Bench dated 14.7.2011 and 27.07.2011, 3 RCs relating to murder/death of CMO Lucknow (namely Dr. V.K. Arya, Dr. B.P. singh and Dr. Y.S. Sachan) dealing with NRHM funds have been registered and are being investigated by CBI.

- (c) So far, CBI has registered 15 Regular Cases (RCs) against Government. Servants and private persons including 2 cases transferred from the State Government. In the said RCs the CBI conducted searches at various places, including residential as well as the office premises of the accused persons.
- 11 accused persons have been arrested by CBI, so far in the aforesaid cases. The CBI had filed chargesheet in the competent court in 3 cases so far.
- (d) In order to prevent misuse of NRHM funds, the Government is monitoring the implementation of NRHM in States through institutional arrangements such as, Common Review Mission (CRM), Joint Review Mission (JRM), Concurrent Audits and monitoring of the utilizations of NRHM funds by the NRHM Finance Management Group (FMG) of the Ministry. In addition, the Comptroller and Auditor General of India (CAG) will conduct annual audit of the utilization of NRHM funds from the Financial year 2011-12 in States/UTs.

Recognition of PGDCC Conducted by IGNOU

- $2114.\,PROF.\,P.J.\,KURIEN$: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :
- (a) whether Government is aware that the Medical Council of India (MCI) has refused to recognize the 2-year full time resident training programme, Post Graduate Diploma in Clinical Cardiology (PGDCC), conducted by IGNOU at various reputed institutions across the country;
 - (b) if so, the details thereof and the action taken thereon;
- (c) whether more than 400 doctors who have passed the PGDCC are unable to get employment due to non-recognition of the course by MCI;
 - (d) if so, the details thereof;
- (e) whether Government has formulated any plan to utilise the services of these Clinical Cardiologists in rural areas, after giving recognition to the said course; and
 - (f) if so, the details thereof?
- THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) Yes.
 - (b) The proposal for recognition of PGDCC of IGNOU was sent to Medical Council

of India (MCI) for comments and they have informed that PG courses conducted by IGNOU are not recognized by the MCI.

- (c) and (d) The information is not available with the Ministry of Health and Family Welfare.
 - (e) and (f) Do not arise.

Establishment of Hospitals and Medical Colleges in Tamil Nadu

- 2115. SHRI A.A. JINNAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether establishment of AIIMS like institutions in Tamil Nadu is under consideration; and
- (b) the measure proposed by Government to provide hospitals and medical colleges to Tamil Nadu to ameliorate the basic health condition of the people of Tamil Nadu?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) Government of India has taken up upgradation of two Government Medical College institutions, viz. Government Mohan Kumaramangalam Medical College, Salem in the first phase and Government Medical College, Madurai, in the second phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). Upgradation of Government Mohan Kumaramangalam Medical College, Salem has already been completed and the institution taken over by the State Government.

Assessment of people suffering from diseases

- 2116. SHRIMATI MOHSINA KIDWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has made any assessment to ascertain the number of people suffering from various diseases including both communicable and non-communicable diseases;
 - (b) if so, the details thereof;
- (c) the schemes proposed or being run by Government to control such diseases in the country; and
 - (d) to what extent the schemes are effective in controlling such diseases?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) A report on causes of death in India by Registrar General of India based on the data relating to period 2001-03, shows the following as the top ten causes: